

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 114
(IB)-115(PB)/2019

IN THE MATTER OF:

Anita Garg & Ors.

.... Petitioner

v.

Jaipuria Buildcon Pvt. Ltd.

.... respondent

Order under Section 7 of IBC

Order delivered on 24.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Sanjeev Jain, Adv.

For the Respondent(s):-

Ms. Prachi Johri, Adv.

ORDER

Learned counsel for the parties have stated that complete settlement would be over by 30.04.2019. No further adjournment shall be granted.

List on 30.04.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)